- Performance incentive for timely completion of projects has been introduced in September, 2006 under which contractors delivering projects within schedule are accorded higher weightage in qualification assessment in future contracts.
- State Governments have been advised to closely monitor the schedule of implementation and levy liquidated damages, wherever required.
- Review and monitoring meetings are being held regularly for proper monitoring of the progress.
- Ministry of Environmental and Forest approached to simplify procedures for forest clearance.
- Imparting training to the field personnel for building their capacity in programme implementation.
- State of Kerala has been allowed to use longitudinal gradient upto 1 to 10 in small stretches in place of the 12.5 prescribed in IRC standards.

SGSY in Chhattisgarh

- † 2144. SHRI SHREEGOPAL VYAS: Will the Minister of RURAL DEVELOPMENT be pleased to state:
- (a) the proposals received from Chhattisgarh for 2008-09 under Swarnajayanti Gram Swarojgar Yojana (SGSY);
 - (b) the number and names of proposals pending therefrom; and
 - (c) the status of their disposal?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) The proposals for release of central share of subsidy under Swarnjayanti Gram Swarojgar Yojana (SGSY) for 2008-09 have been received from all the 16 Zilla Panchayats of Chhattisgarh. Two proposals have been received for Special Projects under SGSY during the same period.

(b) and (c) One Special Project proposal for sustainable livelihood through lift irrigation and fisheries development at Koria district of Chhattisgarh is pending as currently, only employment linked training and skill upgradation initiatives are being taken up under Special Project and projects relating to other activities have been put on hold pending restructuring of SGSY as National Rural Livelihood Mission (NRLM).

Statutory body for NREGS

- 2145. DR. K. MALAISAMY: Will the Minister of RURAL DEVELOPMENT be pleased to state:
- (a) whether it is a fact that the persons registered under National Rural Employment Guarantee Scheme (NREGS) are neither given employment nor unemployment allowance under the Act;

[†]Original notice of the question was received in Hindi.

- (b) if so, the reasons therefor;
- (c) whether the monitoring system in existence is adequate and effective; and
- (d) whether there would be a move to go for a National Commission, an autonomous statutory body which can take care of the entire scheme from the start to end for effective and independent implementation when the objective of the scheme is really laudable and important?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) No, Sir.

- (b) Does not arise.
- (c) The Ministry regularly monitors implementation of NREGA through Monthly Progress Reports (MPRs) submitted on-line by the State Governments. The progress of NREGA is monitored through Performance Review Committee meetings and high level meetings with State Government officials. District level Vigilance and Monitoring Committees have been constituted for monitoring of rural development programmes including NREGA. In addition independent monitoring is undertaken by National Level Monitors (NLMs), Professional Institutions such as IITs, IIMs and Agricultural Universities. Independent monitoring by eminent citizens had also been approved.
 - (d) no such proposal is under consideration of the Government.

Proposals of PMGSY

2146. MS. MABEL REBELLO: SHRI R. C. SINGH:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether India has slow track record with building roads;
- (b) whether Pradhan Mantri Gram Sadak Yojana (PMGSY) is running five years behind schedule and has managed to complete only 59 per cent of works;
- (c) whether financing problems are major bottlenecks at State level that have pushed completion or target from 2007-08 to 2012-13;
- (d) whether Government has so far cleared proposals worth Rs. 55669 crores for projects since its inception in 2001; and
 - (e) whether out of this 96.44 per cent of funds have been spent so far?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) As on 30th September, 2009, 2.36 lakh Km roads have been constructed under Pradhan Mantri Gram Sadak Yojana (PMGSY). During 2008-09, 52,404 km roads have been constructed with an average of 143 Km road per day.

(b) Initially, it was envisaged that all eligible unconnected habitations would be provided with all weather road connectivity by the end of Tenth FiveYear Plan. This target has not been